

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.2545
TO BE ANSWERED ON 06.03.2020

PROTECTION OF WOMEN FROM CRIMES AND HARASSMENT

2545. SHRI JAGANNATH SARKAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of measures taken by the Government that has resulted in decline in cases of crime against women;
- (b) the extent to which the funds under Nirbhaya Scheme have been utilized on various projects since its inception, State-wise;
- (c) the details of cases reported/registered, arrests made, trials completed, convictions made along with pending cases under crime against women, State/UT-wise including West Bengal;
- (d) the reasons for not setting up of One Stop Centres in certain States, State/UT-wise including West Bengal; and
- (e) whether the Government has proposed any new scheme under Beti Bachao Beti Padhao Scheme and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : The government accords utmost importance to safety of women and girls in the country, following are the steps taken by the government :

- (i) A Women Safety Division has been set up in the Ministry of Home Affairs (MHA) to coordinate various policies and initiatives for women safety in the Ministry.
- (ii) For effective legal deterrence against sexual assaults, Government has enacted the Criminal Law (Amendment) Act, 2018. This Act prescribes even more stringent penal provisions including death penalty for rape of a girl below the age of 12 years.
- (iii) The Criminal Law (Amendment) Act 2018 also *inter-alia* mandates completion of investigation and trials within 2 months each. MHA has launched on 19th February, 2019 an online analytic tool for police called "Investigation Tracking System for Sexual Offences" (ITSSO) to monitor and track time-bound investigation in sexual assault cases in accordance with Criminal Law (Amendment) Act, 2018.
- (iv) MHA has launched the "National Database on Sexual Offenders" (NDSO) on 20th September, 2018 to facilitate investigation and tracking of sexual offenders

across the country by Law Enforcement Agencies. It has data of over 5 lakh sexual offenders.

- (v) Emergency Response Support System (ERSS), which provides a single emergency number (112) based computer aided dispatch of field resources to the location of distress has been operationalized in 28 States/ UTs in 2018-19.
- (vi) MHA has launched a cyber-crime portal on 20th September, 2018 for citizens to report obscene content. Further, Cyber Crime Forensic Labs have been set up in several States, and training of over 9,183 personnel, including 987 Public Prosecutors and Judicial Officers in identifying, detecting and resolving cyber-crimes against women and children has been imparted.
- (vii) MHA is supporting Delhi Police in strengthening of Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) in Delhi. Delhi Police has recruited 54 Social Workers and Counsellors in Police Stations and Sub-Division level offices to support and counsel women to report crimes on them without fear or shame. Other activities undertaken include Self Defence Training Camps for Women, 'Good-Touch/ Bad-Touch' Training programs in Schools, Gender Sensitization, Gender Communications and Soft Skills training programs for Officers and Women Safety Awareness programs in crime prone areas of Delhi. Delhi Police has also printed and circulated a Handbook on Investigation of Crimes against Women to its Officers under the project to facilitate timely investigations.
- (viii) Using technology to aid smart policing and safety management, Safe City Projects have been sanctioned in phase I in 8 cities (Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai).
- (ix) In order to aid timely and effective investigations, MHA has expedited the set-up of a state-of-the-art DNA Analysis lab at Central Forensic Science Laboratory (CFSL), Chandigarh.
- (x) MHA has also sanctioned setting-up and upgrading of DNA Analysis units in State Forensic Science Laboratories in 13 States/UTs.
- (xi) MHA has notified guidelines for collection of forensic evidence in sexual assault cases and the standard composition in a sexual assault forensic kit. To facilitate adequate capacity in manpower the MHA has initiated training and skill building programs for Investigation Officers, Prosecution Officers and Medical Officers. 8450 Officers have already been trained by BPR&D and NIC&FS in collection, handling and transportation of forensic evidence. BPR&D has distributed 3,120 Sexual Assault Evidence Collection (SAEC) Kits to States/ UTs as orientation kit as part of training.
- (xii) MHA is setting-up Anti-Human Trafficking Units (AHTU) in all districts of the country at cost of Rs.100 crore under Nirbhaya Fund. The AHTUs will provide counselling and support to the victims of trafficking.
- (xiii) Ministry of Home Affairs is setting up and strengthening of Women Help Desks in Police Stations, including Police Stations in rural areas, at a total cost of Rs.100 crores. This project would be implemented by the respective States and Union Territories. Women Help Desks would focus on making the Police Stations more women friendly and approachable, as they would be the first and single point of contact for any woman walking into a police station. Essentially, lady police officers would be deployed at these help desks. The officials of Women Help Desk would be trained to be sensitive towards women. These help desks would have enlisted panel of experts like lawyers, psychologists and NGOs to facilitate legal aid, counselling, shelter, rehabilitation and training etc.

(b) : The details of the funds utilized under Nirbhaya Fund (State/UT-wise) is as per **Annexure-I**.

(c) : State/UT wise (including West Bengal) cases registered, arrest made, trials completed, conviction made and pending cases under crime against women in the year 2018 as per the details provided by National Crime Records Bureau (NCRB) is at **Annexure-II**.

(d) : Setting up of One Stop Centres (OSCs) have been approved in all State/UTs by Government of India. So far, 728 OSCs have been approved by Government of India in 724 districts and 680 OSCs have been operationalised by the States/UTs across the country. However, OSCs have not been set up in West Bengal. In this regard, no communication has been received from the State Government of West Bengal.

(e) : The Beti Bachao Beti Padhao Scheme was launched on 22nd January, 2015 as an awareness generation campaign to address the critical issue of declining Child Sex Ratio (CSR) in the age group of 0-6 years and aims to change mindsets to value girl child. It is a triministerial effort of Ministry of Women and Child Development, Ministry of Health & Family Welfare and Ministry of Human Resource Development. The BBBP Scheme is implemented in all 640 districts (as per census 2011) of the country since 8th March, 2018. The 405 districts are covered through Multi - sectoral intervention & Advocacy & Media component and 235 districts are covered through & Advocacy & Media component only. The specific objectives of the scheme are to (i) prevent gender biased sex selective elimination, (ii) ensure survival and protection of the girl child, and (iii) ensure education and participation of the girl child through coordinated and convergent efforts. The BBBP Scheme is being implemented through the District Authorities. The funds are directly transferred to the selected 405 district authorities for implementation of the scheme. However, as of now, there is no proposal for any new scheme under the ongoing Beti Bachao Beti Padhao Scheme.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UN-STARRED QUESTION NO.2545 FOR 06.03.2020 ASKED BY SHRI JAGANNATH SARKAR REGARDING 'PROTECTION OF WOMEN FROM CRIMES AND HARASSMENT'

I. State-wise details of release of funds and utilization under One Stop Centre scheme

(In Rupees)

Sl. No.	State	2015-16	2016-17	2017-18	2018-19	2019-20	Total release	Total fund utilised till 31.03.2019
1	Andaman and Nicobar Islands	13,19,120	0	31,20,663	36,87,641	41,59,792	1,22,87,216	81,27,424
2	Andhra Pradesh	13,19,120	2,68,97,400	3,30,13,744	3,90,63,148	2,15,90,245	12,18,83,657	4,86,65,252
3	Arunachal Pradesh	13,19,120	28,41,450	53,19,517	7,82,02,084	1,05,03,150	9,81,85,321	94,37,087
4	Assam	38,84,120	75,65,800	0	7,86,95,087	5,60,61,660	14,62,06,667	1,71,48,532
5	Bihar	13,19,120	1,98,90,150	0	3,08,32,455	7,75,99,422	12,96,41,147	48,32,454
6	Chandigarh	13,19,120	0	0	9,30,799	15,00,450	37,50,369	6,99,469
7	Chattishgarh	48,30,596	7,34,27,815	1,67,04,440	6,62,44,372	6,77,38,483	22,89,45,706	15,78,10,899
8	Dadra and Nagra Haveli	43,41,482	0	43,41,482	50,000	15,14,704	1,02,47,668	43,41,482
9	Daman & Diu	45,88,047	0	0	0	58,30,799	1,04,18,846	8,07,569
10	Delhi	0	0	0	0	3,62,55,258	3,62,55,258	0
11	Goa	45,88,047	19,41,450	10,84,917	4,92,000	15,00,450	96,06,864	12,11,120
12	Gujarat	45,88,047	38,82,900	1,27,15,269	5,62,69,778	5,91,99,041	13,66,55,035	56,88,731
13	Haryana	36,40,870	1,16,48,700	38,30,247	4,79,60,546	4,01,92,416	10,72,72,779	2,19,46,512
14	Himachal Pradesh	37,68,927	0	15,00,450	1,01,18,850	1,91,49,600	3,45,37,827	32,04,400
15	Jammu and Kashmir	45,88,047	95,65,800	87,52,272	1,50,20,425	72,04,787	4,51,31,331	1,04,86,419
16	Jharkhand	10,26,800	56,82,900	18,47,152	7,04,36,941	3,70,51,257	11,60,45,050	1,11,63,911
17	Karnataka	45,88,047	85,24,350	62,73,675	5,94,44,419	4,35,95,464	12,24,25,955	0
18	Kerala	45,08,047	1,13,65,800	11,80,007	2,83,31,849	1,40,90,453	5,94,76,156	1,24,24,467
19	Lakshdweep	0	0	0	0	20,91,225	20,91,225	0
20	Madhya Pradesh	45,88,047	7,73,47,650	1,31,27,264	11,23,91,390	13,78,76,213	34,53,30,564	8,21,59,196
21	Maharashtra	45,88,047	2,13,55,950	4,37,69,662	3,89,29,425	4,99,55,699	15,85,98,783	86,65,050
22	Manipur	12,89,120	0	0	3,57,22,445	2,48,84,407	6,18,95,972	12,89,120
23	Meghalaya	13,19,120	28,41,450	7,75,391	1,86,39,947	2,61,36,747	4,97,12,655	67,61,660
24	Mizoram	37,68,927	0	61,40,951	2,72,64,535	98,40,736	4,70,15,149	76,54,026
25	Nagaland	45,88,047	55,41,679	80,41,940	4,54,87,024	1,91,73,411	8,28,32,101	2,11,72,566
26	Odisha	10,28,060	15,00,450	1,20,32,854	7,74,59,998	1,18,60,672	10,38,82,034	54,46,239
27	Puducherry	37,00,000	0	19,41,450	47,66,836	43,76,136	1,47,84,422	0
28	Punjab	43,82,120	97,07,250	3,35,87,668	5,26,33,488	2,86,44,739	12,89,55,265	1,37,90,722
29	Rajasthan	12,13,120	3,41,23,174	28,95,721	3,08,60,275	6,77,11,508	13,68,03,798	3,08,72,710
30	Sikkim	45,88,047	0	30,71,148	39,23,225	55,59,194	1,71,41,614	8,19,120
31	Tamil Nadu	45,88,047	0	38,82,900	11,39,95,447	6,64,90,319	18,89,56,713	84,70,068
32	Telangana	45,88,047	1,55,31,600	3,01,72,230	5,89,48,915	5,92,64,677	16,85,05,469	3,55,80,564
33	Tripura	45,88,047	0	0	2,69,01,349	60,01,800	3,74,91,196	44,65,896
34	Uttar Pradesh	45,88,047	4,54,63,200	2,66,22,936	22,28,30,497	11,34,55,245	41,29,59,925	3,80,97,562
35	Uttarakhand	13,19,120	58,24,350	1,38,86,307	2,72,25,409	2,29,07,445	7,11,62,631	3,01,01,984
36	West Bengal	0	0	0	0	0	0	0

II. State-wise details of release of funds and utilization under Universalisation of Women Helpline Scheme

(In Rupees)

Sl. No	State	2015-16	2016-17	2017-18	2018-19	2019-20	Total release	Total fund utilised till 31.03.2019
1	Andaman and Nicobar Islands	17,00,000	0	0	50,94,565	34,08,000	1,02,02,565	13,435
2	Andhra Pradesh	51,58,000	0	0	60,60,357	34,08,000	1,46,26,357	1,06,50,357
3	Arunachal Pradesh	49,70,000	0	59,50,000	81,35,911	34,08,000	2,24,63,911	1,67,83,911
4	Assam	34,54,000	0	0	16,12,058	61,96,756	1,12,62,814	50,66,058
5	Bihar	62,70,000	0	38,07,000	54,94,258	46,50,000	2,02,21,258	1,33,36,258
6	Chandigarh	17,00,000	0	89,15,814	58,92,584	66,26,660	2,31,35,058	1,32,80,398
7	Chattishgarh	51,58,000	37,91,155	63,64,000	85,35,423	34,08,000	2,72,56,578	2,04,40,578
8	Dadra and Nagra Haveli	0	0	0	0	0	0	0
9	Daman & Diu	17,00,000	0	34,08,000	0	34,08,000	85,16,000	20,63,630
10	Delhi	49,78,000	0	0	0	0	49,78,000	0
11	Goa	27,90,000	0	0	0	27,71,000	55,61,000	20,74,000
12	Gujarat	62,70,000	0	1,78,80,000	89,40,000	46,50,000	3,77,40,000	2,41,50,000
13	Haryana	51,58,000	0	0	0	22,10,254	73,68,254	38,55,125
14	Himachal Pradesh	49,70,000	0	0	0	0	49,70,000	0
15	Jammu and Kashmir	51,58,000	0	0	33,82,501	34,08,000	1,19,48,501	51,32,501
16	Jharkhand	34,54,000	0	0	0	0	34,54,000	23,435
17	Karnataka	62,70,000	0	0	0	0	62,70,000	0
18	Kerala	51,58,800	0	21,64,000	67,65,000	34,08,000	1,74,95,800	1,06,79,000
19	Lakshdweep	0	0	0	0	0	0	0
20	Madhya Pradesh	62,70,000	0	0	0	0	62,70,000	0
21	Maharashtra	62,70,000	0	0	0	0	62,70,000	0
22	Manipur	49,70,000	0	0	0	0	49,70,000	49,70,000
23	Meghalaya	49,70,000	0	0	32,70,000	34,08,000	1,16,48,000	49,70,000
24	Mizoram	51,08,000	0	85,20,000	85,20,000	34,08,000	2,55,56,000	1,87,40,000
25	Nagaland	49,70,000	29,11,529	76,33,204	68,16,000	34,08,000	2,57,38,733	1,89,22,733
26	Odisha	28,86,000	0	30,16,793	98,65,173	34,08,000	1,91,75,966	1,40,63,966
27	Puducherry	0	0	0	51,08,000	0	51,08,000	0
28	Punjab	28,86,000	0	0	27,19,498	34,08,000	90,13,498	28,86,000
29	Rajasthan	62,70,000	0	0	0	46,50,000	1,09,20,000	0
30	Sikkim	47,25,000	0	0	33,80,782	34,08,000	1,15,13,782	47,25,000
31	Tamil Nadu	62,70,000	0	0	46,50,000	46,50,000	1,55,70,000	62,70,000
32	Telangana	28,86,000	0	0	0	1,28,39,001	1,57,25,001	28,86,000
33	Tripura	49,70,000	0	0	0	0	49,70,000	0
34	Uttar Pradesh	62,70,000	0	40,11,000	88,54,892	46,50,000	2,37,85,892	1,46,65,892
35	Uttarakhand	43,10,000	0	46,79,000	57,61,087	60,40,147	2,07,90,234	1,39,74,234
36	West Bengal	62,70,000	0	0	0	0	62,70,000	0

III. State-wise details of release of funds and utilization under Mahila Police Volunteers Scheme

(In Rupees)

Sl. No	State	2016-17	2017-18	2018-19	2019-20	Total release	Total fund utilised till 31.03.2019
1	Andaman and Nicobar Islands	0	0	0	5,50,800	5,50,800	0
2	Andhra Pradesh	75,81,600	0	4,45,57,200	0	5,21,38,800	75,81,600
3	Chattishgarh	0	7,15,55,040	0	0	7,15,55,040	1,52,78,388
4	Dadra and Nagra Haveli	0	0	0	2,70,000	2,70,000	0
5	Gujarat	0	76,20,120	0	0	76,20,120	41,65,418
6	Haryana	77,51,520	0	0	0	77,51,520	77,51,520
7	Jharkhand	0	0	2,64,000	0	2,64,000	0
8	Karnataka	0	56,13,120	0	0	56,13,120	0
9	Madhya Pradesh	0	30,17,880	0	0	30,17,880	0
10	Mizoram	0	35,84,820	0	0	35,84,820	0
11	Nagaland	0	0	0	9,39,600	9,39,600	0
12	Tripura	0	0	0	30,16,440	30,16,440	0
13	Uttarakhand	0	0	0	68,81,760	68,81,760	0

IV. Details of other States/UTs projects funded from Nirbhaya Fund

(Rupees in lakhs)

Sl. No.	State/UT	2016-17	2017-18	2018-19	2019-20	Utilization
1	Madhya Pradesh	0.00	104.70	0.00	0.00	0.00
2	Nagaland	0.00	255.60	0.00	0.00	255.60
3	Rajasthan	23.00	253.00	195.00	0.00	108.89
4	Uttarakhand	0.00	32.40	0.00	0.00	30.15

V. Ministry of Home Affairs

State/UT-wise details of funds utilised for Nirbhaya Fund projects

(Rupees in lakhs)

Sl. No.	State/UT	ERSS	Safe City projects	Strengthening SFSLs	CVCF	CCPWC	Projects by Delhi Police
1	Andhra Pradesh	980.50	0.00	0.00	662.00	442.50	-
2	Arunachal Pradesh	571.31	0.00	0.00	33.00	164.55	-
3	Assam	841.02	0.00	0.00	860.00	418.70	-
4	Bihar	1229.60	0.00	0.00	722.00	307.00	-
5	Chhattisgarh	787.40	0.00	0.00	685.00	259.10	-
6	Goa	563.99	0.00	0.00	50.00	162.60	-
7	Gujarat	1257.85	9442.00	0.00	390.00	345.25	-
8	Haryana	920.02	0.00	0.00	550.00	253.37	-
9	Himachal Pradesh	499.82	0.00	729.00	120.00	168.55	-
10	Jammu & Kashmir	742.72	0.00	173.50	170.00	169.80	-
11	Jharkhand	937.89	0.00	0.00	450.00	181.92	-
12	Karnataka	1004.99	16726.00	0.00	995.00	446.10	-
13	Kerala	776.77	0.00	0.00	760.00	435.00	-
14	Madhya Pradesh	1418.71	0.00	433.00	2180.00	285.25	-
15	Maharashtra	1284.66	14364.00	2685.00	1765.00	458.40	-
16	Manipur	473.01	0.00	495.00	34.00	162.75	-
17	Meghalaya	490.88	0.00	0.00	50.00	162.00	-
18	Mizoram	464.07	0.00	366.63	48.00	162.00	-
19	Nagaland	516.80	0.00	0.00	10.00	170.75	-
20	Odisha	1004.99	0.00	0.00	1060.00	381.82	-
21	Punjab	983.56	0.00	798.00	410.00	254.52	-
22	Rajasthan	1073.13	0.00	628.00	1545.00	441.07	-
23	Sikkim	428.33	0.00	0.00	23.00	162.00	-
24	Telangana	1013.93	12308.00	0.00	590.00	433.95	-
25	Tamil Nadu	1022.86	24078.00	244.00	565.00	299.50	-
26	Tripura	464.07	0.00	211.00	115.00	163.50	-
27	Uttar Pradesh	1595.00	6289.00	775.00	2810.00	470.85	-
28	Uttarakhand	662.29	0.00	0.00	125.00	165.98	-
29	West Bengal	930.14	4757.00	239.00	1265.00	431.75	-
30	A & N Islands	314.58	0.00	0.00	15.00	161.75	-
31	Chandigarh	401.52	0.00	0.00	23.00	160.75	-
32	D & N Haveli	401.52	0.00	0.00	10.00	160.00	-
33	Daman & Diu	410.45	0.00	0.00	10.00	160.00	-
34	Delhi (UT)	2400.00	33327.00	330.00	880.00	251.12	2453.00
35	Lakshadweep	296.71	0.00	0.00	10.00	160.00	-
36	Puducherry	323.41	0.00	0.00	10.00	162.75	-

Note: The CVCF has been released as one-time grant to States/UTs to support and supplement the Victim Compensation schemes in respective States/UTs. Expenditure from this fund is allowed to States/UTs only after consuming non-budgetary resource with them.

VI. Ministry of Road Transport & Highways**(Rupees in lakhs)**

SI. No.	State/UT	2016-17	2017-18	2018-19	2019-20	Utilization
1	Andhra Pradesh	0.00	5864.00	0.00	0.00	0.00
2	Uttar Pradesh	0.00	4020.00	0.00	0.00	3110.00
3	Karnataka	0.00	0.00	3364.00	0.00	383.00

VII. Department of Justice**Funds released to States/UTs under Nirbahaya Fund for setting up of Fast Track Special Courts (FTSCs)****(Rs. in Crore)**

SI. No.	State/UT	Funds released	Funds utilization
1	Andhra Pradesh	0.30	0.00
2	Assam	1.69	0.00
3	Bihar	2.03	0.00
4	Chhattisgarh	1.69	0.00
5	Delhi	1.80	0.00
6	Gujarat	3.94	0.00
7	Nagaland	0.34	0.00
8	Maharashtra	31.05	0.00
9	Himachal Pradesh	0.17	0.00
10	Jharkhand	4.95	0.00
11	Karnataka	6.98	0.00
12	Kerala	6.30	0.00
13	Madhya Pradesh	15.08	0.00
14	Manipur	0.68	0.00
15	Meghalaya	0.28	0.00
16	Odisha	5.40	0.00
17	Punjab	1.35	0.00
18	Haryana	1.80	0.00
19	Chandigarh Admn	0.19	0.00
20	Rajasthan	5.85	0.00
21	Tamilnadu	0.53	0.00
22	Tripura	1.01	0.00
23	Telangama	1.35	0.00
24	Uttar Pradesh	2.78	0.00
25	Uttarakhand	1.35	0.00
26	Mizoram	0.51	0.00
27	Goa	0.07	0.00

STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UN-STARRED QUESTION NO.2545 FOR 06.03.2020 ASKED BY SHRI JAGANNATH SARKAR REGARDING 'PROTECTION OF WOMEN FROM CRIMES AND HARASSMENT'

State/UT-wise Cases Reported (CR), Persons Arrested (PAR), Cases in which Trials Completed (CTC), Cases Convicted (CON), Cases Pending Trial at the end of the year (CPTEY) under Crime against Women as per NCRB Report for the year 2018

SL	State/UT	2018				
		CR	PAR	CTC	CON	CPTEY
1	Andhra Pradesh	16438	22583	9644	772	34253
2	Arunachal Pradesh	368	335	27	9	2358
3	Assam	27728	30119	8957	301	56247
4	Bihar	16920	18143	1692	473	74099
5	Chhattisgarh	8587	9914	4462	1527	23317
6	Goa	362	308	148	15	1438
7	Gujarat	8329	15068	2883	110	81138
8	Haryana	14326	12256	5420	925	20580
9	Himachal Pradesh	1633	1708	391	58	6509
10	Jammu & Kashmir	3437	4553	1431	75	12219
11	Jharkhand	7083	6687	2131	557	16667
12	Karnataka	13514	22136	6818	525	54224
13	Kerala	10461	12380	5225	799	61420
14	Madhya Pradesh	28942	33210	15963	5675	85063
15	Maharashtra	35497	43375	11550	1529	192200
16	Manipur	271	282	30	13	675
17	Meghalaya	571	496	106	33	2362
18	Mizoram	249	306	61	55	580
19	Nagaland	75	64	29	26	151
20	Odisha	20274	14844	5595	463	100649
21	Punjab	5302	5599	2422	532	7582
22	Rajasthan	27866	18130	9474	3695	75882
23	Sikkim	172	188	93	36	206
24	Tamil Nadu	5822	8671	4191	815	18932
25	Telangana	16027	13568	5791	632	35894
26	Tripura	907	827	359	55	4106
27	Uttar Pradesh	59445	80137	14604	8805	164720
28	Uttarakhand	2817	2176	254	132	6244
29	West Bengal	30394	21867	6611	348	256459
30	A&N Islands	147	166	41	9	805
31	Chandigarh	442	386	159	69	678
32	D&N Haveli	38	52	50	3	95
33	Daman & Diu	16	27	15	5	81
34	Delhi	13640	14247	2343	774	51369
35	Lakshadweep	11	10	0	0	31
36	Puducherry	166	76	15	6	540

Source: Crime in India,

Note: Clarifications are pending from West Bengal, Assam, Arunachal Pradesh, Meghalaya & Sikkim for year 2018
